

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Criminal Appeal No(s). 495/2018

SYED WASIF HAIDER

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Prashant Bhushan, AOR
Ms. Surabhi Kumari, Adv.

For Respondent(s)

Mr. Garvesh Kabra, AOR
Ms. Maithili Shubhangi, Adv.

Mr. Birendra Kumar Mishra, AOR
Ms. Poonam , Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellant submits that he does not wish to file additional documents. Four weeks' time is given to the Ld. Counsel for respondent to file the additional documents. After expiry of four weeks, list the matters before the Hon'ble Court.

MANOJ JAIN
Registrar